

Desposed matter

DA 596/02

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Memo filed by  
Mrs. S. B. Jena, ASC  
for Consideration.

ORDER DATED : 30.7.2002.

In the second order of 10.7.2002

it was wrongly mentioned to supply copies of the order to Mr. A. K. Bose, learned SSC, although Mr. S. B. Jena, learned ASC was representing the case on behalf of the Respondents on that day. Therefore, for all purposes it be recorded that Mr. S. B. Jena, learned ASC was appearing for the Respondents in this case.

A copy of this order be handed over to Shri S. B. Jena, learned ASC ~~xxxkha~~ who was appearing for the Respondents in this case.

30/07/2002  
MEMBER (JUDICIAL)

Copy of order  
aff. 10/7/02 & 30/7/02  
issued to Mr. S. B. Jena,  
ASC.

S.O.

MR  
31/7/02